GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 953
TO BE ANSWERED ON 14.12.2022

BENEFICIARIES UNDER BBBP SCHEME

953: DR. KALPANA SAINI

Will the Minister of Women and Child Development be pleased to state:

(a)   the number of beneficiaries under Beti-Bachao Beti-Padhao (BBBP) scheme, State-wise;

(b)   the outcome of the scheme in the State of Uttarakhand, the details thereof; and

(c)   whether Government has conducted any audit for its impact assessment, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a)   Beti Bachao Beti Padhao (BBBP) Scheme was launched on 22nd January 2015 with an aim to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum through Multi Sectoral intervention at district level. There is no provision for Direct Benefit Transfer (DBT) under the BBBP Scheme.

(b)   The progress on various outcomes in the state of Uttarakhand is as under:

(i)   Sex Ratio at Birth (SRB) has improved by 36 points from 903 in 2014-15 to 939 in 2021-22. (Source: Health Management Information System (HMIS), Ministry of Health and Family Welfare (MoHFW) (April-March, 2014-15 & 2021-22).

(ii)   Percentage of 1st Trimester ANC Registration has shown improvement from 59% in 2014-15 to 82.04% in 2021-22. (Source: HMIS data, MoHFW (April-March, 2014-15 & 2021-22).

(iii)   Percentage of Institutional Deliveries has also shown an improvement from 59% in 2014-15 to 88.47% in 2021-22. (Source: HMIS data, MoHFW (April-March, 2014-15 & 2021-22).

(c)   NITI Aayog evaluated the schemes of MWCD including BBBP Scheme. As per the evaluation report of NITI Aayog, the scheme has been able to generate significant mass-mobilization to eliminate gender discrimination and valuing the girl child and the scheme has been able to develop many good practices and community level initiatives. The awareness about the scheme was also found to be high.

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